Sudhanshu Gupta

Insolvency Professional Registration Number: IBBI/IPA-002/IP-N00216/2017-18/10668

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Filing of list of creditors of the Corporate Debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited) Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S. No.	Category of creditor	Summa	ry of claims I	Summary admitted	of claims	Amount of	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	admitted	under verification		
1.	Secured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	Ņ.A.	1	No
2.	Unsecured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	2	No
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,40,94,521	1	1,40,94,521	NIL	NIL	NIL JOHANSHU	3	No
4.	Unsecured	3	17,48,89,041	3	17,48,75,891	NIL	13150	* NIL INSOLVEN	* 4	Revised claim of Rs.

			20,20,00,000	,	20,10,00,412		11,23,347	INSOLVENIA	100 A	, , , , ,
9. Total	if any, (other than financial creditors and operational creditors).	6	20,26,60,959	N.A.	20,15,35,412	N.A. 0	N.A.	N A	9	No
9.	Other creditors,	0	0	N.A.	N.A.	N. A.				admitted Claim to the extent of amount of default mentioned in the CIRP admission order in view amount recorded in the books of accounts of the Corporate Debtor is less than the amount of default
8.	Operational creditors (other than Workmen, Employees and Government Dues)	1	1,34,77,397	1	1,23,90,000	NIL	10,87,397	NIL	8	On basis of Legal pronouncement of Hon'ble Supreme Court order "Greater Noida Industrial Development Authority Vs Prabhjit Singh Soni", IRP
7.	Operational creditors (Government Dues)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	7	No
6.	Operational creditors (Employees)	1	2,00,000	1	1,75,000	NIL	25000	NIL	6	Claim of Rs. 2,00,000 from Mr. Sipendra Kumar not tallied with books of accounts of the Corporate Debtor to the extent of Rs 25000
5.	Operational creditors (Workmen)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	5	No
	financial creditors (other than financial creditors belonging to any class of creditors)									6,08,66,301 received from Ankit Leasing and Finance Company Limited is not tallied with books of accounts of the Corporate Debtor to the extent of Rs 13150

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Annexure-1

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited) Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of secured financial creditors belonging to any class of creditors

SI. No.	Name of creditor	Details rece			Det	ails of claim a	dmitted			Amount of continge nt claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificatio	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covere d by guarant ee	Whet her relate d party?	% voting share in CoC					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of unsecured financial creditors belonging to any class of creditors

SI.	Name	Details	of claim		D€	etails of claim	admitted		Amount of	Amount	of	Amount	Amount of	Remarks, if
No.	of	rece	eived						contingent	any		of	claim	any
s	creditor								claim	Mutual		claim	under	
										dues, the may be set off	at	not admitted	verification	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC						
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.		N.A.	N.A.	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)
Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)
List of creditors as on: 01-08-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	Details o			Det	ails of claim a	admitted			Amount of continge nt claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covere d by guarant ee	Whet her relate d party ?	% voting share in CoC	-			Y ₁	
1.	Pashupati Facility & Management Services Private Limited	18-09-2023	1,40,94,521	1,40,94,521	Financial	1,40,94,521	NIL	No	7.45%	NIL	NIL	NIL	NIL	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)
Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)
List of creditors as on: 01-08-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	re	s of claim ceived			s of claim ac			Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	,	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Ankit Leasing and Finance Company Limited	26-09- 2023	6,08,66,301	6,08,53,151	Financial	NIL	No	32.20%	NIL	NIL	13150	NIL	Revised claim of Rs. 6,08,66,301 received is not tallied with books of accounts of the Corporate Debtor by Rs. 13,150
2.	Evalina Powertec System Private Limited	19-09- 2023	4,82,74,658	4,82,74,658	Financial	NIL	No	25.55%	NIL	NIL	NIL	NIL	No
3.	Alachlor Trading and Marketing Private Limited	19-09- 2023	6,57,48,082	6,57,48,082	Financial	NIL	No	34.80%	NIL	NIL	NIL	NIL	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited) Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of operational creditors (Workmen)

SI. No.	Name of authorised representative, if any	Name of work man		of claim eived	Do	etails of c	laim admit	ted	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					. G
N.A.	N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-202

List of Operational Creditors (Employees)

SI. No.	Name of authori sed represe ntative, if any	Name of employee	Details of o			Details of cla	im admitte	d	Amount of continge nt claim	Amount of any Mutual dues, that may be set off	Amount of claim under verificati on	Amount of claim not admitted	Remarks, if any
	•		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1.	N.A.	Mr. Sipendra Kumar	26-09-2023	2,00,000	1,75,000	Operational	Yes	N.A.	NIL	N.A.	NIL	25000	Claim of Rs. 2,00,000 received is not tallied with books of accounts of the Corporate Debtor to the extent of Rs. 25000



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited) Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023) List of creditors as on: 01-08-2024

List of operational creditors (Government dues)

SI. No.	Details of cla	imant	1	s of claim ceived		Details of o	laim admitte	ed	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
N.A.	N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited) Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of Operational Creditors (other than Workmen, Employees and Government Dues)

	Name of creditor		ls of claim ceived		Detai	ls of claim	admitted			Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificati on	(Amount in ₹ Remarks, if any
	:	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% voting share in CoC					
1. N	Arista Management & Realty Advisor Private Limited	29-07- 2024	1,34,77,397	1,23,90,000	Operational	NIL	NIL	No	N.A.	*	N.A.	10,87,397	NIL	On basis of Legal pronouncement of Hon'ble Supreme Court order "Greater Noida Industrial Development Authority Vs Prabhjit Singh Soni", IRP admitted Claim to the extent of amount of default mentioned in the CIRP admission order in view amount recorded in the books of accounts of the Corporate Debtor is less than the amount of default

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)
Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

SI. No.	Name of cre -ditor	1	of claim eived		C	Oetails of cla	im admitted		Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No

INSOLVENCY (SPORTS)

Sudhanshu Gupta

Resolution Professional of Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)
Registration No.: IBBI/IPA-002/IP-N00216/2017-18/10668

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Place: Delhi

Date: 01st August, 2024

